

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**

**COURT III**

8. I.A. 4176/2023

IN

C.P.(IB)-136(MB)/2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SHRI. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **13.09.2023**

NAME OF THE PARTIES: Piramal Capital & Housing Finance Limited.

V/s.

Sumer Buildcorp Private Limited.

SECTION 7 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

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**ORDER**

Adv. Nasrin Shaikh i/b Indus Law, Counsel appearing for the Applicant is  
present.

**I.A. 4176/2023**

Applicant, Registry, and Court Officer shall ensure the availability of hard  
copy of the above Interlocutory Application to this Bench before the next date  
of hearing.

List this matter on **04.10.2023**.

Sd/-  
CHARANJEET SINGH GULATI  
Member (Technical)

Vitthal

Sd/-  
LAKSHMI GURUNG  
Member (Judicial)